## Coverage of non-allopathic medicines under health insurance cover

1470.SHRI K. N. BALAGOPAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Ministry is planning to include Ayurveda, Unani and Siddha systems of medicines in the health insurance;
- (b) whether the General Insurance Council has formed a committee to examine the coverage of non-allopathic medicines under health insurance; and
  - (c) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) Yes.

(b) and (c) The General Insurance Council [GIC] has formed a Committee to examine the coverage of non-allopathic medicines under health insurance.

## Lobby against mandatory labelling of GM Foods

1471. SHRIM.P. ACHUTHAN:

SHRID. RAJA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to answer to Starred Question 8 given in the Rajya Sabha on 9 November, 2010 and state:

- (a) whether it is a fact that there is a lobby against the mandatory labelling of GM foods led by companies such as Monsanto, one of the world's leading transgenic seed producers; and
  - (b) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) No such report has come to the notice of this Ministry.

(b) Does not arise.

## Fake Drugs

1472. SHRI A. ELAVARASAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that according to a report by the Organization for Economic Cooperation and Development, 75 per cent of fake drugs supplied world over have origins in India followed by 7 per cent from Egypt and 6 per cent from China;